

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th March, 2024, 10:30 A.M.

CP No. 23/CB/2023, IA (Companies Act) No. 18/CB/2024

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	ROC-Cum-OL, Odisha- Vs- Hahnemann Herbal Ltd.
Under Section	271-272

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Ujwal Kumar, Company Prosecutor.

For Respondent (s) :

ORDER

IA (Companies Act) No. 18/CB/2024:

This is an application filed by the Official Liquidator, Cuttack, for appointing Official Liquidator as Liquidator of the company and also dispensing with filing Form WIN-10. Ld. Company Prosecutor, Mr. Ujwal Kumar, appearing for the ROC and on his request to make submission by the ROC himself, matter is adjourned to 24.04.2024.

CP No. 23/CB/2023:

IA (Companies Act) No. 18/CB/2024, is pending. List the main CP along with IA (Companies Act) No. 18/CB/2024 on 24.04.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)